

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(17)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/212/(IB)/2017  
NAME OF THE PETITIONER(S) : GAIL INDIA LTD  
NAME OF THE RESPONDENT(S) : BOSS PROFILES LTD  
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

*S. Venkatesh Kumar*  
for Sircar & Partners

ORDER

Counsel for petitioner present. Counsel for respondent called absent. Counsel for petitioner submitted that a proposal for settlement has been made by the other side and the same has been submitted before the GAIL Board (Respondent) for taking necessary decision. He sought time for making submissions. Time extended at request. Put up on 10.08.2017 at 10.30 A.M.

*K. Anantha Padmanabha Swamy*  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)